

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 30-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT 216/19		GANESHI LAL	Vs.	MOHAN SINGH
2	MACT 823/19		GANESHI LAL	Vs.	UNTRACE
3	M Ex 117/20		ANUTHA KUMAR YADAV	Vs.	GANGADHAR KUMAR AND ORS
<u>Plaintiff/Petitioner Evidence</u>					
4	MACT 510/19		ALKA	Vs.	NETRRA PAL
5	MACT 587/19		PARI	Vs.	NETRRA PAL
6	MACT 588/19		ALKA GUPTA	Vs.	NETRRA PAL
7	MACT 589/19		RIYA	Vs.	NETRRA PAL
<u>Misc. Arguments</u>					
8	MACT 426/19		NAVINIT KUMAR SRIVASTAVA	Vs.	SHAILENDER SINGH CHAUHAN
9	MACT 256/18		MOHD SAIF IMAM	Vs.	IRFAN
<u>Final Arguments</u>					
10	MACT 358287/16		MAHENDER	Vs	DIPESH SINGH
11.	MACT 90/18		DR. ZEESHAN NEHAL	Vs.	RAJESH MODI
12	MACT 543/2018		AMI CHAND	Vs	MOHD. WASEEM
13	MACT 544/2018		PUSHPA	Vs	MOHD. WASEEM
14	MACT 545/2018		SERVES & ORS	Vs	MOHD. WASEEM
15	MACT 668/18		SUMAN	Vs.	DEVI DAYAL
16	MACT 669/18		LAXMI	Vs.	DEVI DAYAL
17	MACT 670/18		USHA @ SUMARIYA	Vs.	DEVI DAYAL
18	MACT 671/18		ASHA	Vs.	DEVI DAYAL

- 19 MACT 866/18 USHA KHURANA Vs. PAPPOO
20. MACT 471/19 SEEMA Vs. ROHIT
21. CS DJ 272/2015 RICKIE KHOSLA Vs M/S LOH VANIZYA UDYOG
14126/2016 PVT. LTD. (DDA)

PHYSICAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 30-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
1	M.Crl	2/2020	VIDHYAWATI	VS	OM PRAKASH
2	M. Crl	64/2020	HUSNAIN	VS	AVNEESH YADAV
3	M.Crl	65/2020	SIKANDER SINGH	VS	AMIT GULATI
4	M.Crl		RAM PRABODH SAH	VS	RAS NARAYAN SAH

Misc. cases/purpose